

party insurance, and payment of increased compensation for hit and run cases etc. The penalty for offences has also been substantially increased by Motor vehicles (Amendment) Act, 2019. The Amendment also provides for setting up of a National Road Safety Board. The Amendment has strengthened the Law to improve the road safety scenario and reduce loss of lives. Ministry has notified fitment of speed limiting devices on all transport vehicles.

The Ministry issues regulations to improve vehicle safety standards, undertakes site specific interventions to address black spots, and also mobilises various activities to promote road safety such as road safety advocacy and awareness programmes.

Drivers' Training Institutes

2383. KUMARI SELJA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware that more than 25 per cent of the drivers involved in the road accidents did not have valid driver's license;
- (b) if so, the details thereof, State/UT-wise;
- (c) the number of Driver Training Institutes run by Government, State/UT-wise; and
- (d) the details of the amount of funds allocated and utilised in driver training and driver awareness, State/UT-wise?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Ministry analyses the road accidents in which drivers involved in the road accidents did not have valid driver's license based on the data received from the Police Department of all State/UTs. The latest data of road accidents published by the Ministry are for the calendar year 2018. The total number road accidents in India during the calendar year 2018 is shown in the table given below:-

Total number of road accidents in which drivers involved			
Years	Valid Permanent Driver License	Learner Driver License	Without Driver License
2018	3,45,799	23,593	37,585

The State-UTs wise details of number of road accidents in which drivers involved in the road accidents did not have valid driver's license during the calendar year 2018 are given in Statement-I (*See below*).

(c) The Ministry of Road Transport and Highways has launched a scheme for setting up of Driving Training Centre (DTC) to provide quality training to commercial vehicle drivers, improve road and environment safety and strengthen overall mobility on roads. Any entity such as a State Undertaking/ NGO/ Trust/ Cooperative Society/ Vehicle Manufacturer/ Firm etc. i.e. any legal entity registered under a State or Central Government Law are eligible to apply under the scheme. No project has been sanctioned under the scheme as on date due to stay on the operation of the scheme by Madras High Court.

The Ministry also implements schemes of setting up of Institute of Driving Training and Research (IDTR) and Regional Driving Training Centre (RDTC). So far, a total of 30 IDTR (including erstwhile DTIs) and 5 RDTCs have been sanctioned. State-wise break up of the same is given in Statement-II (*See below*).

Besides, large number of motor driving schools are authorized by the State Governments under section 12 of Motor Vehicle Act, 1988 to impart training.

(d) During the 14th financial cycle, no funds have been released by the Ministry for training of Drivers in Un-organised Sector.

Statement-I

*Total number of road accidents in which drivers involved
during the year 2018*

Sl. No.	State/UTs	Valid Permanent Driver License	Learner Driver License	Without Driver License
1	2	3	4	5
1.	Andhra Pradesh	18115	1558	3024
2.	Arunachal Pradesh	67	63	64
3.	Assam	6994	624	269
4.	Bihar	8173	587	207
5.	Chhattisgarh	9287	786	1387

1	2	3	4	5
6.	Goa	3556	2	92
7.	Gujarat	13962	2654	843
8.	Haryana	3815	528	651
9.	Himachal Pradesh	1912	26	914
10.	Jammu and Kashmir	4835	153	63
11.	Jharkhand	1253	840	1159
12.	Karnataka	35576	331	3494
13.	Kerala	33343	98	1587
14.	Madhya Pradesh	39357	2491	4597
15.	Maharashtra	29958	1091	1616
16.	Manipur	298	93	71
17.	Meghalaya	146	110	49
18.	Mizoram	39	3	7
19.	Nagaland	166	21	115
20.	Odisha	7369	995	1775
21.	Punjab	3237	689	777
22.	Rajasthan	19206	558	548
23.	Sikkim	134	31	15
24.	Tamil Nadu	50519	2247	6454
25.	Telangana	17972	464	571
26.	Tripura	482	49	20
27.	Uttarakhand	694	3	30
28.	Uttar Pradesh	22803	5787	5194
29.	West Bengal	6871	547	1361
30.	Andaman and Nicobar Islands	254	0	0

1	2	3	4	5
31.	Chandigarh	311	0	5
32.	Dadra and Nagar Haveli	47	0	6
33.	Daman and Diu	54	2	3
34.	Delhi	3897	132	188
35.	Lakshadweep	3	0	0
36.	Puducherry	1094	34	429
TOTAL		345799	23593	37585

Statement-II

*IDTR and RDTC sanctioned by the Ministry of Road
Transport and Highways*

Sl. No.	Sates/UTs	IDTR*	RDTC
1	2	3	4
		Location	Location
1.	Andhra Pradesh	Vijayawada	
		Dasri	
2.	Assam	Dispur	
3.	Bihar	Aurangabad	
4.	Chhattisgarh	Naya Raipur	
5.	Goa		
6.	Gujarat		
7.	Haryana	Rohtak	
		Bhiwani	
8.	Himachal Pradesh	Mandi	
		Sarkaghat	
9.	Jammu and Kashmir Region	Jammu	
10.	Jharkhand	Jamshedpur	

1	2	3	4
11.	Karnataka	Bellary	
12.	Kerala	Eddappal	
13.	Madhya Pradesh	Indore	
		Chhindwara	
14.	Maharashtra	Pune	Vardha
		Lature	Nanded
		Nagpur	Sangli
			Nagpur
15.	Manipur	Imphal	
16.	Mizoram		
17.	Nagaland	Dimapur	
18.	Odisha	Jalpur	
19.	Punjab		
20.	Rajasthan	Rajsamand	
21.	Sikkim	Pakyong	
22.	Tamil Nadu		
23.	Telangana	Karimnagar	
24.	Tripura	Agartala	
25.	Uttar Pradesh	Kanpur	
		Rai Breili	
26.	Uttarakhand	Dehradun	
27.	West Bengal	Jessore	Kolkatta
28.	Delhi	Sarai Kale Khan	
29.	Puducherry		
TOTAL		30	5

Note: *Including erstwhile DTIs